T.C.P No. 74/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

M. C. Chemicals & Anr.

V/s.

M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Adv. Ankit Lohia ilb Sanjay Sinle

Lor R.g.

2) Adr. Archan Shah for R.7 ilb Rojani Associates A.

3) Adv. Ahuramazda Postvala ill. wadia Chardy & Co. fa 2,485 W.

4)

Alr. Shallasala Chapitor.
ORDER

- Ship 09/2017

TCP No. 74/397-388/NGLF/MB/MAH/2010

The Counsel for the Petitioner as well as Respondent are present.

At request of Petitioner's Counsel, list this matter on 26.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)